

Before the National Green Tribunal  
Principal Bench, New Delhi

*Bishu Karmakar*  
(DR. BISHU KARMAKAR)  
Member Secretary,  
TSPCB, Agartala.

In the matter of

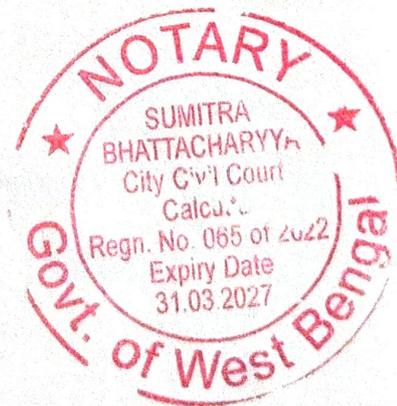
Original Application No. 623/2025

News item titled "Govt's efforts to tap KSPCB funds set to hit legal hurdle" appearing in The Deccan Herald dated 23.11.2025

Reply in the form of an affidavit affirmed on behalf of the Tripura State Pollution Control Board, respondent No. 26

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06 FEB 2026

**Before the National Green Tribunal  
Principal Bench, New Delhi**

**In the matter of**

**Original Application No. 623/2025**

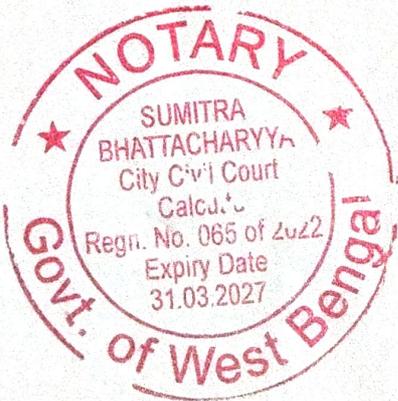
*Bishu Karmakar*  
**(DR. BISHU KARMAKAR)  
Member Secretary,  
TSPCB, Agartala.**

News item titled "Govt's efforts to tap KSPCB funds set to hit  
legal hurdle" appearing in The Deccan Herald dated  
23.11.2025

Reply in the form of an affidavit affirmed on behalf of the  
Tripura State Pollution Control Board, respondent No. 26

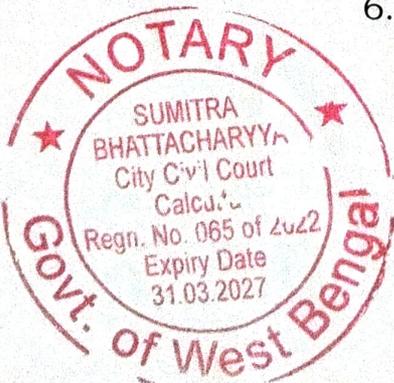
I, Dr. Bishu Karmakar, S/o, Late Jogendra Karmakar, residing at P.O.-Noagaon Krishnanagar-799006, Police Station-New Capital Complex, Agartala, District- West Tripura, State - Tripura, aged about 51 years, by occupation- Service at a statutory organization, do hereby solemnly affirm and submit before this Hon'ble Tribunal as follows: -

1. Pursuant to the direction of this Hon'ble Tribunal dated 03.12.2025 in the instant litigation the Tripura State Pollution Control Board (in short, "the TSPCB") is to file their response by way of affidavit. I am the Member Secretary of the TSPCB. By virtue of my office, I am well conversant with the facts and circumstances of this case, and, as such, I am competent to swear this affidavit in compliance with the direction of the Hon'ble Tribunal dated 03.12.2025. As the Member Secretary of the TSPCB, I am having office at 'Parivesh Bhawan' at Pandit Nehru



Complex, Gorkhabasti, Post Office- Kunjaban, Agartala,  
West Tripura, PIN- 799006.

2. I have perused the aforementioned order dated 03.12.2025 in O.A. No. 623 of 2025 of this Hon'ble Tribunal whereby the Tribunal has directed for filing of reply by way of affidavit, as would appear from paragraph 9 thereof.
3. The TSPCB as a statutory body is functioning since 1988 under the administrative control of the Department of Science, Technology and Environment of the Government of Tripura upon being constituted under the provisions of the Water (Prevention and Control of Pollution) Act, 1974 and the Air (Prevention and Control of Pollution) Act, 1981.
4. The TSPCB is mandated to prevent, control and abate pollution; to protect and improve environmental quality; to conserve biological diversity; and to promote sustainable utilization of natural resources in accordance with the applicable environmental laws, rules and regulations.
5. The vision and mission of the TSPCB are aligned with ensuring environmental protection, public awareness, community participation and sustainable development for the benefit of present and future generations.
6. The funds received by the TSPCB from the Ministry of Environment, Forest and Climate Change of the Government of India, the Central Pollution Control Board



and the State Government, and collected by way of consent fees, are utilized strictly in accordance with the sanctioned purposes and statutory provisions of the Air Act, Water Act and other environmental legislations, including waste management regulations, to attain the objectives of environmental protection and sustainable development. No diversion or utilization of funds has been made beyond the statutory mandate of the Board.

7. The statements made in the paragraphs 1 to 6 herein above are true to the best of my knowledge and belief.

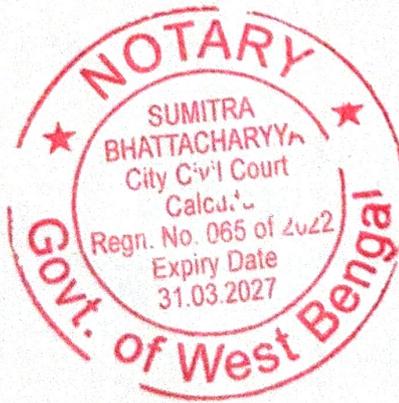
Prepared in my Office.

*Arnab Ray*  
Advocate

The Deponent is known to me

*Bishu Karmakar*  
(DR. BISHU KARMAKAR)  
Member Secretary,  
TSPCB, Agartala.  
*Arnab Ray*  
Advocate

Enrolment No. WB/1335/2011



Solely Affirmed and  
Declared before me S/S 139  
CPC, (C)

06 FEB 2026

*Sumitra Bhattacharyya*  
Notary

Sumitra Bhattacharyya  
Notary, Govt. of W.B  
Regd. No. 065 of 2022  
City Civil Court, Calcutta

*Bishu Karmakar*  
(DR. BISHU KARMAKAR)  
Member Secretary,  
TSPCB, Agartala.

## VERIFICATION

I, Dr. Bishu Karmakar, S/o, Late Jogendra Karmakar, residing at P.O.-Noagaon Krishnanagar-799006, Police Station- New Capital Complex, Agartala, District- West Tripura, State - Tripura, aged about 51 years, by occupation- Service at a statutory organization, do hereby solemnly declare and verify that I am the Member Secretary of the Tripura State Pollution Control Board at 'Parivesh Bhawan', Pandit Nehru Complex, Gorkhabasti, Post Office- Kunjaban, Agartala, West Tripura, PIN- 799006, and I am competent to swear Affidavit in the instant litigation on behalf of the TSPCB, and competent to affirm the same and, as such, I am well acquainted with the facts and circumstances of the present case, and that the statements made in the paragraphs 1 to 6 herein above are true to the best of my knowledge and belief. I have not suppressed any material facts. I am competent to sign this Verification.

I signed this verification on this <sup>06<sup>th</sup></sup> day of

At ~~February~~ <sup>January</sup>, 2026.

Prepared in my office

*Amab Ray*  
Advocate

Signature of the deponent

*Bishu Karmakar*  
(DR. BISHU KARMAKAR)  
Member Secretary,  
TSPCB, Agartala.

Identified by me.

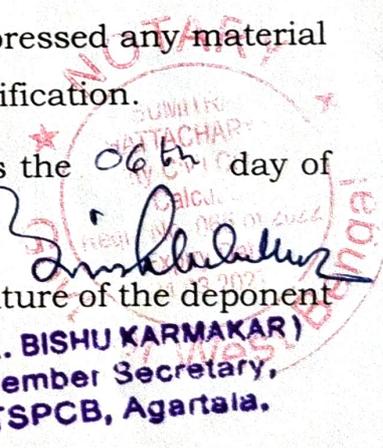
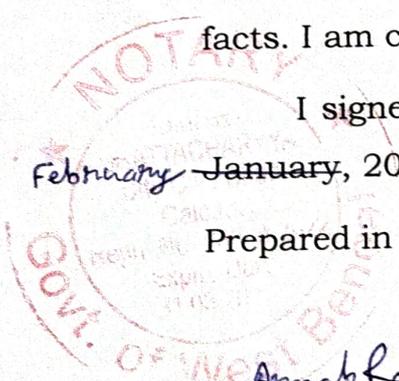
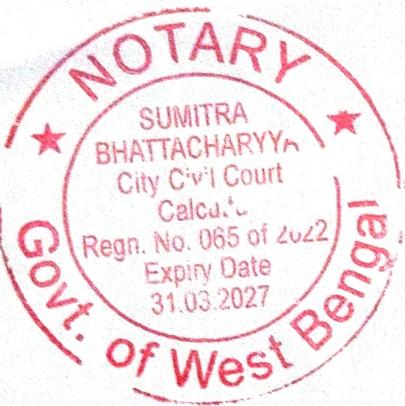
*Amab Ray*  
Advocate

Advocate

Enrolment No. WB/1335/2011

06 FEB 2026

*Bishu Karmakar*  
(DR. BISHU KARMAKAR)  
Member Secretary,  
TSPCB, Agartala.



Sl. No. : THCBA / V / 28442

# VAKALATNAMA

~~In the High Court of Tripura~~  
Agartala

*Bishu Karmakar*  
(DR. BISHU KARMAKAR)  
Member Secretary,  
TSPCB, Agartala.  
For Respondent No. 26



Before the Hon'ble National Green Tribunal,  
Principal Bench, New Delhi

Case No. original Application No. 623/2025 of ..... **Appellant**  
**Petitioner**

News Item titled "Govt's efforts to tap KSPCB funds set to hit legal  
wreck" appearing in The Deccan Herald dated 23.11.2025  
- Versus -

Respondent / Opposite Party

KNOW ALL MEN BY THESE PRESENTS that I/We the Tripura State Pollution Control  
Board, Respondent No. 26

do hereby in my/our name/names and on my/our behalf constitute and appoint  
Shri/Sarvasri ARNAB RAY, Advocate, Enrolment No. WB/1335/2011  
as my /our

true and lawful Advocate/Advocates to appear and act for me / us in the above case to file  
appeals from decree or award or order in original suit, or case or from appellate, decree or  
from order in case Civil / Criminal / Revenue or any order proceeding etc. to file written  
objection in appeals/cases whenever necessary, to conduct appeal or case on my/our behalf  
and for that purpose to examine witnesses and to do all acts and things whatsoever as required  
to be done in connection therewith such compromising of the above matter, depositing or  
withdrawing any money in from the Court/Office, filling of any document/documents in the  
Court /Offices, referring matters in dispute between the parties hereto to arbitration, withdrawing  
the above matters with liberty to file appeal/cases proceeding afresh, receiving properties,  
release form attachment, filling execution or miscellaneous cases, bidding at Execution Sale,  
obtaining payment from the High Court, withdrawing custody and other fees and doing on  
my/our behalf such other acts in the above matters as are necessary and proper.

In case of my/our failure to comply with any instruction given by my lawyer in connection with  
this case the lawyer shall have no liability for any loss suffered by me/us for any adverse  
order against me/us.

I/We hereby agreeing to ratify and confirm all acts so done by the said Advocate/Advocates  
as my/our own acts as if done by me/us, execute this Vakalatnama on this  
the 06th day of February 2026

Received from the client,  
satisfied and accepted.  
- Arnab Ray  
Advocate  
06/02/2026

ARNAB RAY,  
Advocate,  
High Court, Calcutta,  
Enrolment No. WB/1335/2011,  
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A2/1/A, Bhajonath Lahiri Lane, Howrah, P.O. - Santigrahi, Police Station -  
Chatterjeehat, District - Howrah, State - West Bengal, PIN - 711104